

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 14/07/2015

PROCEEDINGS

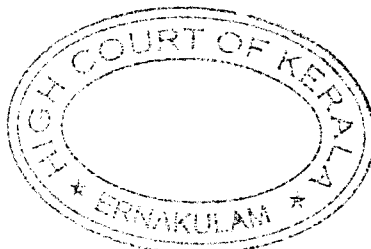
Judiciary –Temporary promotions of Munsiff-Magistrates as Sub Judges / CJMs –
Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : High Court order No. 7938/2013 (2) dated 13.07.2015

ORDER NO. B1- 7938/2013(3)

As per the order read first above the High Court have posted 16 Sub Judge / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. Consequent to the above order, the High Court has decided to temporarily promote 16 Munsiff-Magistrates to the cadre of Sub Judge / Chief Judicial Magistrates. The officers at Sl. No. 1 to 16 in Column II are temporarily promoted and posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt. Saleena V.G.Nair, PrI. Munsiff, Ernakulam	Addl. CJM(E.O) Ernakulam	Addl. Munsiff-II, Ernakulam	Addl. CJM , Ernakulam
2	Shri Anil T.P., JMFC-II, Thrissur	Addl.Sub Judge-II, Thrissur	JFCM-III, Thrissur	PrI. Sub Judge, Thrissur
3	Shri V.Sathishkumar, Munsiff , Mavelikkara	Addl.Sub Judge-II, Thiruvananthapuram	Munsiff, Chengannur	PrI. Sub judge, Thiruvananthapuram
4	Shri T.P.Prabhash Lal, JMFC, Perumbavoor	Sub Judge, Thodupuzha	Temp JFCM, Kuruppampady	Munsiff, Thodupuzha
5	Smt.Titty George, JMFC-III, Kozhikode	Additional Sub Judge-II, Kozhikode	JMFC-I, Kozhikode	PrI. Sub Judge, Kozhilode
6	Shri K.P.Anil Kumar, JMFC-I, Thrissur	Addl. CJM Chit cases , Thrissur	JMFC-III, Thrissur	JFCM-III, Thrissur
7	Shri Harikumar K.N., JMFC-I, Ernakulam	Addl.Sub Judge - II, Ernakulam	JMFC-II, Ernakulam	Addl.Sub Judge-III, Ernakulam
8	Smt.Priyachand P.P. Munsiff, Ettumanoor	Sub Judge, Cherthala	Munsiff, Pala	Sub Judge, Alappuzha



9	Shri Thushar.M. Pri. Munsiff, Thrissur	Additional Sub Judge-I, Thrissur	Additional Munsiff-III, Thrissur	Pri.Sub Judge, Thrissur
10	Shri Shibu M.P. Additional Munsiff-I, Ernakulam	Deputy Registrar, KAT, Additional Bench, Ernakulam	Additional Munsiff-II, Ernakulam	Officer holding the additional charge of Dy. Registrar KAT, Additional Bench, Ernakulam
11	Sri.D.Sudheer, Munsiff , Kanjirappilly	Sub Judge, Kattappana	Munsiff -Magistrate , Erattupetta	Munsiff Kattappana
12	Shri P.T.Prakashan, JMFC, Parappanangadi	Addl. Sub Judge-I, Thiruvananthapuram	JMFC, Tirur	Pri. Sub Judge , Thiruvananthapuram
13	Shri R.Jayakrishnan, JMFC-I, Pathanamthitta	Sub Judge, Pathanamthita	JMFC-II, Pathanamthitta	Sub Judge, Thiruvalla
14	Smt. Pooja P.P., Munsiff, Chalakkudy	Sub Judge, Chengannur	Munsiff Kodungallur	Sub Judge, Mavelikkara
15	Shri Suresh Kumar C.(Jr.) JMFC, Kannur	Secretary, DLSA, Kottayam	JMFC-I,Kannur	Pri. Sub judge, Kottayam
16	Shri Bilkul G.R., JMFC, Ambalapuzha	Sub Judge , Nedumangad	JMFC, Haripad	Pri. Sub Judge , Thiruvananthapuram

The Officers at Sl.No. 1 to 16 are informed that their promotions as Sub Judge / Chief Judicial Magistrates are temporary till their promotions are regularised by the High Court.

The Officers at Sl.No1,4,6, 8,11,13, 14, & 16 are eligible for Special Pay for extra administrative work @ Rs.1,875 /- per month in their new posts.

The officers at Sl.Nos. 3,4,8,11,12,14,15 & 16 are eligible for transfer grant.

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

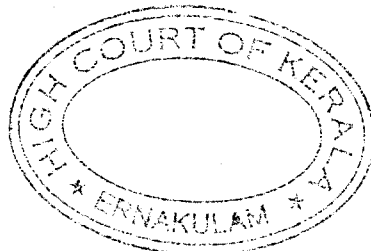
In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(Signature)

(By Order),

(Signature)
N.Anil Kumar

Registrar(Subordinate Judiciary)



To

The Accountant General (A&E) Kerala, Thiruvananthapuram(53 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5,C1, D2 ,E1 & I1 seats e-Courts & Computer Cell,
High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

